

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 84/TT/2023

Subject : Petition for truing up of transmission tariff of the 2014-19 tariff period and the determination of transmission tariff of the 2019-24 tariff period for assets of Southern and Northern Regions under project "Phase-I- Unified Real Time Dynamic State Measurement".

Date of Hearing : **8.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Company Limited (TANGEDCO) and 29 Ors.

Parties Present : Shri Zafrul Hasan, PGCIL

Record of Proceedings

The order in the present Petition was reserved on 29.4.2024. However, the order could not be issued prior to Shri Arun Goyal, Member who formed a part of the coram, demitting the office. Accordingly, the matter is listed for the hearing today.

2. The representative of the Petitioner submitted that the pleadings had been completed in the matter, and arguments were heard, and requested the Commission to issue an order on the basis of the information already on record.

3. Considering the submissions of the Petitioner's representative, the Commission directed the parties to file their respective written submissions/note of argument, if any, within a week's time with a copy to the other side.

4. Subject to the above, the Commission reserved order in the Petition.

By order of the Commission

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(T. D. Pant)
Joint Chief (Law)

